

effective and useful in the participation of workers in the productive activities; and

(b) if so, what is the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b) A Committee was appointed by Government to review the Workers' Education Scheme and its report is under examination.

### **Indo-Pak steps to Combat Malaria**

801. SHRI JANARDHANA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have sought Pakistan Government's cooperation for a meeting for evolving a joint strategy to deal with the increased incidents of malaria in the border areas of both the countries; and

(b) if so, what is the response of the Government of Pakistan in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir. India had proposed the holding of a meeting in February, but received no reply from the Government of Pakistan. The matter has been taken up with the Government of Pakistan once again.

(b) The Government of Pakistan's response is awaited.

### **Atomic Reactors in Pakistan with Foreign Aid**

802. SHRI SARDAR AMJAD ALI: SHRI HARSH DEO MALAVIYA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has set up Atomic Reactors at Karachi and NWFP with French and U.S. help respectively; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Pakistan has

an operating power reactor at Karachi set up with Canadian assistance, which went into commercial operation in July 1972. According to newspaper reports, Pakistan proposes to build its second reactor at Chashma, which is expected to become operational around 1983. No announcement has so far been made in regard to the foreign collaborator in this project.

(b) The Government of India has consistently stood for the use of nuclear energy for peaceful purposes only.

### **Minor Ports in Maharashtra**

803. SHRI GULABRAO PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) The amount of grant sanctioned during the last three years to Maharashtra Government for the development of minor ports in that State; and

(b) The amount of grant proposed to be given to that Government for the year 1976-77?

THE MINISTER OF SHIPPING AND TRANSPORT (DR. G. S. DHILLON):

(a) Central assistance in the form of loans is given to State Governments for development of selected minor ports under the Centrally Sponsored Schemes in the Fourth Plan. The following loans were sanctioned in favour of the Maharashtra Government in the last 3 years for the development of Mirya Bay which was covered under the Centrally Sponsored Schemes:

Year	Amount (in lakhs)
1972-73	18.00
1973-74	3.00
1974-75	12.00

(b) The amount provided in the draft Fifth Plan for the development of minor ports under Centrally Sponsored Schemes is only to meet the spill over expenditure for the schemes sanctioned in the Fourth Plan. No loan assistance is proposed to be given to Maharashtra State during the year 1976-77 since the entire sanctioned amount of Rs. 107 lakhs earmarked for Mirya Bay development was released by 1974-75.